

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 263
TO BE ANSWERED ON 04.02.2020**

NATIONAL POLICY ON DRUG ABUSE

263. SHRI RAVNEET SINGH BITTU:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is contemplating the formulation of a National Policy to tackle drug abuse;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has taken any measures or worked on any comprehensive strategy to completely eliminate drug abuse from the country; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)**

(a) to (d): The Ministry of Social Justice and Empowerment has formulated and is implementing a National Action Plan for Drug Demand Reduction (NAPDDR) for 2018-2025. The Plan aims at reduction of adverse consequences of drug abuse through a multi-pronged strategy. The activities under the NAPDDR, inter-alia, include awareness generation programmes in schools/colleges/Universities, workshops/seminars/ with parents, community based peer led interactions intervention programmes for vulnerable adolescent and youth in the community, provision of treatment facilities and capacity building of service providers.

The Ministry also implements a "Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse" under which financial assistance is provided to eligible Non-Governmental Organizations based on the recommendations of State Governments/UT Administrations for running Integrated Rehabilitation Centers for Addicts to provide composite/integrated services for the rehabilitation of addicts including adolescents.
